

India (RBI) to all scheduled commercial banks, interest rates on term deposits/savings deposits as also on advances have been reduced recently as under :

Term Deposits : Interest Rate for maturity of 46 days to 3 years and above was reduced by one percentage point from

'not exceeding 12.0% p.a.' to 'not exceeding 11.0% p.a.' with effect from 1st March 1993.

Saving Deposits : Interest Rate was reduced by one percentage point from 6.0% p.a. to 5.0% p.a. with effect from 1st July 1993.

Advances :

Size of Limit	Rate of Interest (% p.a.)	
	Upto 23-6-93	Revised rate effective 24-6-1993
(i) for over Rs. 25000 and upto Rs. 2 lakhs	16.5	16.0 (fixed)
(ii) Over Rs. 2 lakhs	17.0 (minimum)	16.0 (minimum)

(c) to (e) The structure of lending rate is determined by RBI taking with account a number of factors like the growth of the economy, the rate of inflation, the pace of monetary expansion, the cost of raising resources by banks, the profitability of banks, etc. RBI feels that the current structure of rates for deposits and lending is appropriate. The data given in the Table below show a steady growth in aggregate deposits and bank credit by all scheduled commercial banks.

TABLE

(Rs. in crores)

Year	Deposits	Credit
December 1990	184961	121984
December 1991	219542	133745
December 1992	261588	153256

[English]

AMOUNT RELEASED TO STATES UNDER ARDRS

1902. SHRI SOBHANADREESWARA RAO VADDE :

SHRIMATI VASUNDHARA RAJE :

SHRI CHHEDI PASWAN :

9—72 3LSS/94

SHRI RAMLAKHAN SINGH YADAV :

Will the Minister of FINANCE be pleased to state :

(a) whether State Cooperative Banks, State Land Development Banks and Regional Rural Banks have submitted the final claims under the Agricultural and Rural Debt Relief Scheme, 1990 ;

(b) if so, the details thereof, State-Wise; and

(c) the amount released to each State under the above scheme as on June 30, 1993 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) : (a) to (c) The National Bank for Agriculture and Rural Development (NABARD) has reported that the State Cooperative Banks (SCBs), State Land Development Banks (SLDBs) and Regional Rural Banks (RRBs) are yet to submit their final/revised claim statements after complying with the instructions issued by NABARD. The State-wise details of claims received by NABARD and the amounts sanctioned to banks are given in the Statement attached.

S. No.	Name of the States/U.T.	Statement				(Rs. in crores)		
		State Co-operative Banks (S.C.Bs.)	State Land Development Banks (S.L.D.Bs.)	Regional Rural Banks (R.R.Bs.)	Claims lodged	Amount sanctioned	Claims lodged	Amount sanctioned
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1.	Gujarat	302.63	255.47	48.90	41.64	8.57	6.68	
2.	Karnataka	94.89	80.10	39.15	33.35	77.45	60.42	
3.	Madhya Pradesh	225.44	190.31	45.68	38.90	41.49	32.58	
4.	Orissa	149.62	108.46	36.88	31.41	76.09	59.27	
5.	West Bengal	112.90	95.31	25.46	21.69	65.83	51.28	
6.	Andaman & Nicobar	0.20	0.08	—	—	—	—	
7.	Punjab	102.19	100.00	9.25	7.87	2.15	0.90	
8.	Haryana	96.36	82.00	34.52	29.41	20.43	15.94	
9.	Himachal Pradesh	28.52	22.37	2.57	2.05	3.83	2.98	
10.	Assam	32.17	17.90	2.43	1.29	26.79	8.93	
11.	Meghalaya	9.80	6.17	—	—	0.51	0.40	
12.	Tripura	11.28	5.53	1.69	0.89	14.81	5.53	
13.	Manipur	8.07	2.98	—	—	0.52	0.09	
14.	Mizoram	0.18	—	—	—	1.52	0.32	
15.	Nagaland	3.81	2.33	—	—	0.33	0.06	
16.	Arunachal Pradesh	1.29	1.00	—	—	0.54	0.05	
17.	Andhra Pradesh	235.75	199.04	118.14	100.66	111.19	86.68	
18.	Rajasthan	293.52	247.78	32.62	27.78	77.00	60.46	
19.	Uttar Pradesh	543.17	458.53	100.27	85.40	110.84	86.65	
20.	Tamil Nadu	211.21	190.71	73.60	62.69	12.84	10.00	
21.	Pondicherry (Grant)	3.59	1.51	0.18	0.76	—	—	
22.	Bihar	400.91	186.74	148.15	88.00	106.30	75.01	
23.	Maharashtra	378.88	319.84	111.38	94.86	18.48	14.66	
24.	Goa	1.51	1.21	—	—	—	—	
25.	Jammu & Kashmir	33.80	28.11	1.78	0.89	7.63	4.74	
26.	Kerala	69.71	58.85	11.70	10.00	10.43	8.24	
27.	New Delhi	—	0.10	—	—	—	—	
28.	Chandigarh	0.36	0.29	—	—	—	—	